

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1287/2024**

IN THE MATTER OF:

News Item titled "How this 'river' of filth claimed teen's life" appearing in the Times of India dated 09.11.2024.

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Place: New Delhi

Date:



MUNICIPAL CORPORATION OF DELHI

Executive Engineer (DEMS)
Narela Zone
(RESPONDENT NO. 4)
Municipal Corporation of Delhi

THROUGH COUNSEL

DR. DIVYA SWAMY
Advocate
Reg. No.: D/1160/2014
Ch. No. 203, Setalvad Lawyers Block
Supreme Court of India
Off: A-131, Sector-46, Noida
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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1287/2024**

IN THE MATTER OF:

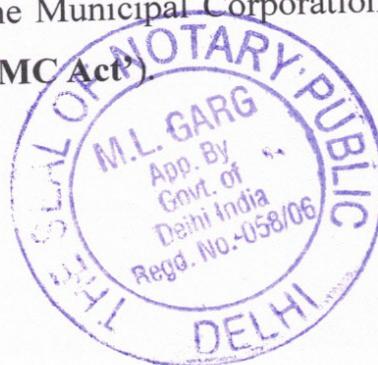
News Item titled “How this ‘river’ of filth claimed teen’s life” appearing in the Times of India dated 09.11.2024.

REPLY ON BEHALF OF THE RESPONDENT NO. 4 I.E. MUNICIPAL CORPORATION OF DELHI

MOST RESPECTFULLY SHOWETH:

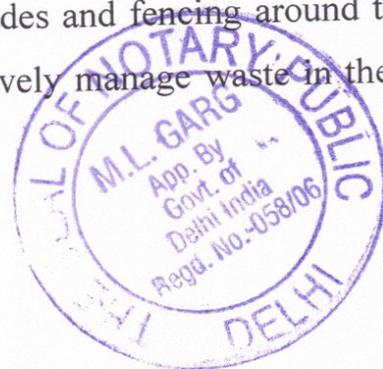
I, Sanjeev Kumar, S/o Paltu Singh, working at the post of Executive Engineer, DEMS, Narela Zone, MCD do hereby solemnly affirm and state as under:

1. That, the present Original Petition No. 1287/2024 is instituted upon *suo motu* cognizance taken by the Ld. National Green Tribunal, Principal Bench, New Delhi (herein after referred to as “**the Ld. Tribunal**”) in the matter of News Item Titled as “*How this ‘river’ of filth claimed teen’s life*” appearing in the Times of India dated 09.11.2024 (herein after referred to as the “**the news item**”).
2. That, the news item pertains to the death of a 13-year-old boy, by drowning in the Kirari Suleman Nagardrain (herein after referred to as “**the KNS drain**”).
3. That the Respondent No. 4 i.e., Municipal Corporation of Delhi is a body corporate established under section 3 of the Municipal Corporation of Delhi Act, 1957 (hereinafter referred to as ‘**the DMC Act**’).



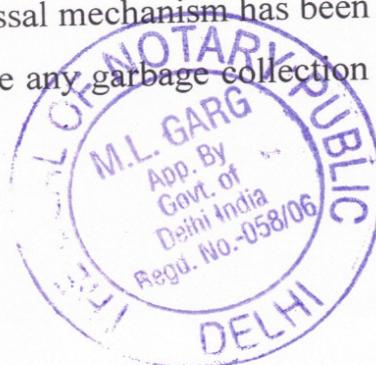
4. That the brief facts in the present matter are:

- a. The KNS drain is an open drain which runs from Rohini Sector 20-21 for 7.85 Km through Rajender Park Extension and other densely populated and unauthorized colonies of Kirari and Mundka Assembly Constituencies. These areas are prone to water logging.
 - b. A thirteen-year-old boy died by drowning in an KNS drain in Rajender Nagar Extension, Delhi. The incident was reported in Times of India as news item titled as “*How this ‘river’ of filth claimed teen’s life*” appearing in the Times of India dated 09.11.2024.
 - c. The Ld. Tribunal took *suo motu* cognizance of the present matter vide order dated 12.11.2024 and directed all the respondents to file a reply.
2. It is humbly submitted that the KSN drain falls under the jurisdiction and control of the Irrigation and Flood Control Department, GNCTD (herein *Respondent No. 3*). The primary responsibility for maintenance and upkeep of the KNS drain, including its desilting and ensuring the free flow of water, lies with the Respondent No. 3. True Copy of List of Officers of Mechanical and Civil Wing responsible for desilting of various drains of Respondent No. 3 for the year 2013, available on the website of the Respondent No. 3, is annexed herein and marked as under **ANNEXURE R4/1**
3. It is humbly submitted that the Respondent No. 3 is responsible for preventing encroachment and unauthorized activities along the drain's embankments and for maintaining barricades and fencing around the drain. The ability of Respondent No. 4 to effectively manage waste in the vicinity



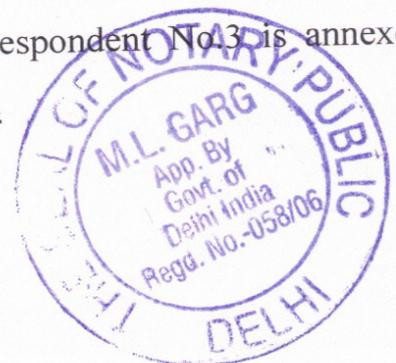
of the drain is often hampered by the lack of enforcement of these preventive measures by the Respondent No. 3.

4. It is humbly submitted that the Respondent No. 4 is proactively coordinating with the local officials of Respondent No. 3 regarding the issue of waste management near the KSN drain. It is pertinent to note that the communication made by the Respondent No. 3 is with respect to Rise-Eleven (C&D Waste Plant) for disposing of silt of KNS drain, which falls under the supervision of West Zone. Moreover, the Rise-Eleven (C&D Waste Plant), Bakarwala deals with the construction and demolition waste to make the construction materials. For dumping of the silt, the concerned authority to be approached by the Respondent No. 3 is Sanitary landfills/Bhalaswa. It is humbly submitted that the Respondent No. 4 has already advised Respondent No. 3 on the above issue and undertakes to cooperate and provide assistance to Respondent No. 3 to make the area clean.
5. It is humbly submitted that the Respondent No. 4 is responsible for the collection, transportation, and disposal of municipal solid waste within its jurisdiction. It is humbly submitted that the Respondent No. 4 carries out door to door waste collection and street garbage collection services in the Rajendra Park Extension areas (Narela Zone) since 2022. The Respondent No. 4 carries out these services through independent contractors, which is IP MSW Solutions Pvt. Ltd. in Narela Zone. The auto tippers hired by the contractors provide door-to-door garbage collection services in the area, which are monitored in real-time through GPS tracking by MCD officials. Additionally, complaint redressal mechanism has been put up in place by the contractors for citizens in case any garbage collection vehicle fails to attend



the predefined route. True Copy of the Letter dated 21.02.2025 submitting Route Map for door-to-door Collection of MSW in Rajender Park Extension, Ward No. 36 Nilothi is annexed herein and marked as under **ANNEXURE R4/2**. True Copy of the bill raised by the IP MSW Solutions Pvt. Ltd for charges of municipal waste collection is annexed herein and marked as under **ANNEXURE R4/3**.

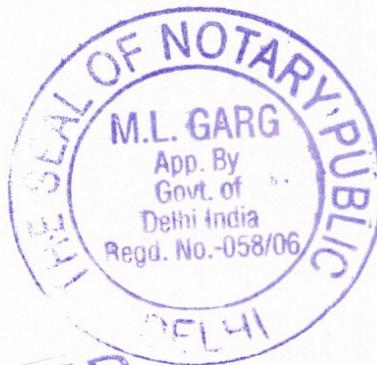
6. It is humbly submitted that the said incident is deeply regrettable, however the upkeep and maintenance of the drain in a condition so as to avoid any mishaps is the responsibility of the Respondent No. 3. It is humbly submitted that the current state of the KSN drain contributes significantly to the problem of waste accumulation. Cracks, breaches, or lack of proper reinforcement in the drain walls and base make it easier for individuals to illegally dispose of waste directly into the drain. It is further reiterated that maintaining the structural integrity of the KSN drain is the responsibility of the Respondent No. 3.
7. It is humbly submitted before the Ld. Tribunal that the Respondent No. 3, Irrigation and Flood Control Department (I&FC) in their reply, allegedly sought permission for disposal of floating material/garbage removed from KSN (Kirari Suleman Nagar Drain) and irrigation channels into the MCD Dhalao/Compactors on Nangloi Najafgarh Road, which already rests with them. It is humbly submitted that the Respondent No. 3 is equipped with machinery such as draglines, bulldozers, dredger and heavy duty electrical and diesel pump sets which are utilized for removal of drainage congestion during monsoon from low lying areas. Copy of the *Chapter 4- Irrigation and Flood Control*, available on the website of Respondent No. 3 is annexed herein and marked as under **ANNEXURE R4/4**.



8. It is humbly submitted that since the KSN drain does not come under the jurisdiction of Respondent No. 4, no power is vested to exercise its authority in the area. Once the waste is sent to the landfill site from the drain, it is then disposed of by the Respondent No. 4 in the appropriate manner. A copy of Organizational Setup of Respondent No. 3 i.e. Irrigation and Flood Control Department is annexed herein and marked as under ANNEXURE R4/5
9. It is humbly submitted that the submissions in the present reply are limited to the averments made in their original application so far therefore, the Respondent No. 4 reserves the right to any additional averments/allegations raised at the later stage and craves leave of this Hon'ble Tribunal to file additional replies.
10. Hence, it is prayed that Ld. Tribunal may kindly be please to discharge Respondent No. 4 as a party from present O.A.

VERIFICATION

Verified at New Delhi on this _____ day of _____, 2025 that the contents of Para 1 to 10 of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.



DEPONENT

Executive Engineer (DEMS)
Narela Zone
Municipal Corporation of Delhi

ATTESTED

NOTARY PUBLIC DELHI
21 APR 2025

ANNEXURE R4/1

IRRIGATION AND FLOOD CONTROL DEPARTMENT

GOVT OF NCT OF DELHI

LIST OF OFFICERS OF MECHANICAL & CIVIL WINGS RESPONSIBLE FOR DESILTING OF VARIOUS DRAINS OF I&FC DEPTT. FOR THE YEAR 2013

S.No	Name of Drain	Division(s) responsible for desilting	Total Length of Drain (In km)	Length of Drain required to be Cleaned/de silted (In Km)	Length of drain desilted (in Km)	Length yet to be desilted (in Km)	Date of start of work	Likely date of completion of work	Mode of execution	Name of SE with telephone number	Name of EE, AE & JE (civil) with telephone number	Name of EE, AE & JE (Mech.)with telephone number	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	
1	Shahdara outfall drain RD. 5075m to 3575 (TY-3)	MD-II/CD-III	5,943	1,5	1,00	0,5	1.1.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Mukesh Kumar 9958890103 Sh. Shashi Bhushan 9810381083 Sh. S.K. Aggarwal 9818120094	Sh. S.K. Sharma 9958890116 Sh. P.S. Batola 9560175370 Sh. S.S. Mittal 9811431466	
2	Trunk Drain No.2 RD. 1300m to 1900m (TY-2)	MD-II/CD-III	4,54	0,6	0,1	0,5	14.03.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Mukesh Kumar 9958890103 Sh. S.M Akhtar 9871845811 Sh. Mohd. Tanvir 9810245550	Sh. S.K. Sharma 9958890116 Sh. V.P. Rohil 9891929081 Sh. Rakesh Marwah 9810400300	
3	Gazipur Drain (TY-4) RD 2000 to 3500 & RD 6100m to 5300m	MD-II/CD-III	6,15	2,3	0,05	2,25	1.4.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Mukesh Kumar 9958890103 Sh. Bhagwat Prasad 9212612967 Sh. J.P. Singh 9210060348	Sh. S.K. Sharma 9958890116 Sh. V.P. Rohil 9891929081 Sh. Rakesh Marwah 9810400300	
4	Trunk Drain No.1 (TY-1)		13,62	6,8	1,20	5,60							
i	RD. 1940m to 3130m	MD-II/CD-III		1,19	0,2	0,99	01.01.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Mukesh Kumar 9958890103 Sh. N.P. Maurya 98113344815 Sh. Mukesh Kumar 9718621963	Sh. S.K. Sharma 9958890116 Sh. P.S. Batola 9560175370 Sh. S.S. Mittal 9811431466	
ii	RD 5260m to 8950m	CD-IV		3,69	-	3,69	28.03.13	31.05.13	By contract	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. M.C. Taygi 9811304993 Sh. V.K. Sisodia 9990060880		
iii	RD.10540m to 11250m	MD-II/CD-IV		0,71	0,500	0,210	01.01.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. Avinash Sharma 9350064470 Sh. S.K. Gupta 9873175667	Sh. S.K. Sharma 9958890116 Sh. P.S. Batola 9560175370 and Sh. V.P Rohil 9891929081 Sh. S.S. Mittal 9811431466 and Sh. Rakesh Marwah 9810400300	
iv	RD.9120 to 9730m	MD-II/CD-IV		0,61	0,3	0,31	01.01.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. Avinash Sharma 9350064470 Sh. S.K. Gupta 9873175667	Sh. S.K. Sharma 9958890116 Sh. P.S. Batola 9560175370 and Sh. V.P Rohil 9891929081 Sh. S.S. Mittal 9811431466 and Sh. Rakesh Marwah 9810400300	

S.No	Name of Drain	Division(s) responsible for desilting	Total Length of Drain (In km)	Length of Drain required to be Cleaned/desilted (In Km)	Length of drain desilted (in Km)	Length yet to be desilted (in Km)	Date of start of work	Likely date of completion of work	Mode of execution	Name of SE with telephone number	Name of EE, AE & JE (civil) with telephone number	Name of EE, AE & JE (Mech.)with telephone number	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	
v	RD. 10330 to 9730m	MD-II/CD-IV		0,6	0,2	0,4	01.01.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. Avinash Sharma 9350064470 Sh. S.K. Gupta 9873175667	Sh. S.K. Sharma 9958890116 Sh. P.S Batola 9560175370 and Sh. V.P Rohil 9891929081 Sh. S.S. Mittal 9811431466 and Sh. Rakesh Marwah 9810400300	
5	Bund Drain (RD 0 to 3450m) (TY-8)	CD-IV	3,45	3,45	0,45	3,00	28.03.13	31.05.13	By contract	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. S.K. Saxena 9582383899 Sh. Pawan Kr. Taygi 9312382648		
6	Escape Drain No.1 (TY-9)		3,00	3,00	1,00	2,00							
i	RD 50 to 2975m	CD-IV		2,93	0,975	1,955	28.03.13	31.05.13	By contract	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. S.K. Saxena 9582383899 Sh. Pawan Kr. Taygi 9312382648		
ii	RD. 0 to 50m	MD-II/CD-IV		0,050	0,025	0,025	01.01.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. S.K. Saxena 9582383899 Sh. Pawan Kr. Taygi 9312382648	Sh. S.K. Sharma 9958890116 Sh. V.P. Rohil 9891929081 Sh. Rakesh Marwah 9810400300	
7	Biharipur Drain RD 0 to 1000m (TY-7)	CD-IV	1,00	1,00	0,2	0,8	28.03.13	31.05.13	By contract	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. S.K. Saxena 9582383899 Sh. Pawan Kr. Taygi 9312382648		
8	Relief Drain (TY-11) RD 0m to 1220m	CD-IV	6,03	1,22	0,22	1,00	28.03.13	31.05.13	By contract	Sh. V.K. Jain 9958827111	Sh. Rajesh Singh 9958890104 Sh. R.K Chaturvedi 9818064955 Sh. Ashwani kr.9312413812		
9	Drain No. 6 (AB-3) RD 2100-5500m & 7850-14730m	MD-II/CD-VI	14,73	10,28	1,50	8,78	01.01.13	31.05.13	By Departmental Machine	Sh. O.P Srivastava 9958890106	Sh. Padam Singh 9958890106 Sh. Brijvir Singh 9871240502 Sh. R.S. Gaur 9811461755	Sh. S.K. Sharma 9958890116 Sh. Kailash Chand Lakhchuria 9868387062 Sh. S.S. Mittal 9811431466	
10	Jahangirpuri Drain RD 0m to 5470m (AB- 16)	MD-II/CD-X	5,47	5,47	0,6	4,87	25.03.13	31.05.13	By Departmental Machine	Sh. V.K. Jain 9958827111	Sh. Y.K. Sharma 9958890110 Sh. S.K. Ray 9868243640 Sh. Om Prakash 9717650386	Sh. S.K. Sharma 9958890116 Sh. Kailash Chand Lakhchuria 9868387062 Sh. S.S. Mittal 9811431466	

S.No	Name of Drain	Division(s) responsible for desilting	Total Length of Drain (In km)	Length of Drain required to be Cleaned/desilted (In Km)	Length of drain desilted (in Km)	Length yet to be desilted (in Km)	Date of start of work	Likely date of completion of work	Mode of execution	Name of SE with telephone number	Name of EE, AE & JE (civil) with telephone number	Name of EE, AE & JE (Mech.)with telephone number	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	
11	Kirari Suleman Nagar Drain (KB-12)		7,8	2,28	-	2,28							
i	RD 1722m to 2445m & 3700 to 4000m	CD-XII	4,0	1,02	-	1,02	15.04.13	31.05.13	By contract	Sh. O.P Srivastava 9958890106	Sh. M.K. Kapoor 9958890112 Sh. Virpal Singh 9891353454 Sh. Bijender 9811106020		
ii	RD 2445m to RD 3700m	CD-XII		1,26		1,26			By contract	Sh. O.P Srivastava 9958890106	Sh. M.K. Kapoor 9958890112 Sh. Virpal Singh 9891353454 Sh. Ramesh 9810487054		
12	Najafgarh Drain (NB-1)		57,4	4,47	1,40	2,47							
i	RD.30490m to 29490m	CD-I/MD-IV		1,0	0,40	0,60	01.01.13	31.05.13	By Departmental Machine	Sh. Sanjay Saxena 9868261111	Sh. Raveendra Kumar 9958890101 Sh. A.K. Gulati 9873206900 Sh. Nagpal 9582352737 Sh. Ramesh Kumar 9911160223	Sh. S.K. Sharma 9958890116 Sh. P.K. Vashisth 9891439952 Sh. Shatrughan 9717884179	
ii	RD. 45316m to 43645m	CD-I/MD-IV		1,67	1,00	0,67	01.01.13	31.05.13	By Departmental Machine	Sh. Sanjay Saxena 9868261111	Sh. Raveendra Kumar 9958890101 Sh. A.K. Gulati 9873206900 Sh. Ramesh Kumar 9911160223	Sh. S.K. Sharma 9958890116 Sh. D.K. Jain 991116943 Sh. A.K. Sachdeva 9810632108	
iii	Raghubir Nagar bridge to Kesopur Depot RD 41000m to RD 42800m	CD-I/MD-I		1,8	-	1,8	16.04.13	31.05.13	By Departmental Machine	Sh. Sanjay Saxena 9868261111	Sh. Raveendra Kumar 9958890101 Sh. A.K. Gulati 9873206900 Sh. Ramesh Kumar 9911160223	Sh. Gulshanvir Singh 9811612802 Sh. Pradeep Joshi 9868016800 Sh. Inderprakash 8010246917	
13	Supplementary Drain (AB-I)		34,5	7,8	2,06	5,78							
i	RD 5700m to RD 7300m	CD-IX/MD-III		1,6	0,6	1,00	01.01.13	31.05.13	By Departmental Machine	Sh. N.K. Sharma 8588854242	Sh. R.N. Tomar 9958890109 Sh. P.M. Nayak 9015283785 Sh. R.R. kohli 9654806954	Sh. Y.K. Batra 9958890117 Sh. Vinay Saxena 9868653900 Sh. Rattan Singh 9868668950	
ii	RD.9400m to 9960m	MD-IV		0,56	0,30	0,26	01.01.13	31.05.13	By Departmental Machine	Sh. Sanjay Saxena 9868261111	Sh. R.N. Tomar 9958890109 Sh. Jagat Singh 9899104318 Sh. Krishan Pal 9810671703	Sh. S.K. Sharma 9958890116 Sh. P.K. Vashisth 9891439952 Sh. Shatrughan 9717884179	
iii	RD. 10540m to 10840m	MD-IV		0,3	0,15	0,15	01.01.13	31.05.13	By Departmental Machine	Sh. Sanjay Saxena 9868261111	Sh. R.N. Tomar 9958890109 Sh. Jagat Singh 9899104318 Sh. Krishan Pal 9810671703	Sh. S.K. Sharma 9958890116 Sh. P.K. Vashisth 9891439952 Sh. Shatrughan 9717884179	

S.No	Name of Drain	Division(s) responsible for desilting	Total Length of Drain (In km)	Length of Drain required to be Cleaned/desilted (In Km)	Length of drain desilted (in Km)	Length yet to be desilted (in Km)	Date of start of work	Likely date of completion of work	Mode of execution	Name of SE with telephone number	Name of EE, AE & JE (civil) with telephone number	Name of EE, AE & JE (Mech.) with telephone number	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	
iv	RD 10840m to RD 11730m	MD-III		0,89	0,49	0,40	01.03.13	31.05.13	By Departmental Machine	Sh. N.K. Sharma 8588854242	Sh. R.N. Tomar 9958890109 Sh. Jagat Singh 9899104318 Sh. Mohan Singh 9891392842	Sh. Y.K. Batra 9958890117 Sh. V.P. Diwedi 9350454630 Sh. V.S. Tomar 9871729404	
v	RD 11730m to RD 12418m	MD-III		0,69		0,69	12.04.13	31.05.13	By Departmental Machine	Sh. N.K. Sharma 8588854242	Sh. R.N. Tomar 9958890109 Sh. Jagat Singh 9899104318 Sh. Mohan Singh 9891392842	Sh. Y.K. Batra 9958890117 Sh. V.P. Diwedi 9350454630 Sh. V.S. Tomar 9871729404	
vi	Supplementary Drain RD 12418m to RD 13875m	MD-I		1,46	0,20	1,26	01.03.13	31.05.13	By Departmental Machine	Sh. N.K. Sharma 8588854242	Sh. R.N Tomar 9958890109 Sh. R.K. Verma 9968592840 Sh. Padam Singh 9871845546	Sh. Gulshanvir Singh 9811612802 Sh. Pradeep Joshi 9868016800 Sh. Inderprakash 8010246917	
vii	RD 16436m, to RD 14100 (Righ Bank)	MD-III		2,34	0,32	2,02	01.03.13	31.05.13	By Departmental Machine	Sh. N.K. Sharma 8588854242	Sh. R.N Tomar 9958890109 Sh. R.K. Verma 9968592840 Sh. Padam Singh 9871845546	Sh. Y.K. Batra 9958890117 Sh. V.P. Diwedi 9350454630 Sh. V.S. Tomar 9871729404	
Total				51,17	10,79	40,41							

Ex Engineer, Narela Zone (DEMS)

Dy No. 1187

Date: 24/02/25



Our Ref: IPMSW / MCD – NARELAZONE / 224

Date: 21-02-2025

To,

The Executive Engineer
Office of the Executive Engineer (DEMS)
Municipal Corporation of Delhi,
Zonal Building, Narela, Delhi – 110040.

*Pl. take n. action
AE-II / DEMS / M2
for MCD
24/2/25
24/02/25*

Subject: Submission of Route Map for Door-to-Door Collection of MSW in Rajendra Park Extn., Ward 36 Nilothi

Dear Sir,

As per the terms and conditions of our agreement, we are providing door-to-door (D2D) and street-level garbage collection services in the Narela Zone.

In compliance with your request, we have enclosed the route map for Rajendra Park Extn., Ward 36 Nilothi for your reference. Our auto tippers provide daily D2D garbage collection services in this area, which are monitored in real-time through GPS tracking by MCD officials.

Additionally, we have set up a complaint redressal mechanism for citizens in case any garbage collection vehicle fails to attend the predefined route.

We appreciate your cooperation and remain committed to maintaining effective waste management services.

Yours faithfully,

For **IP MSW Solution Private Limited**

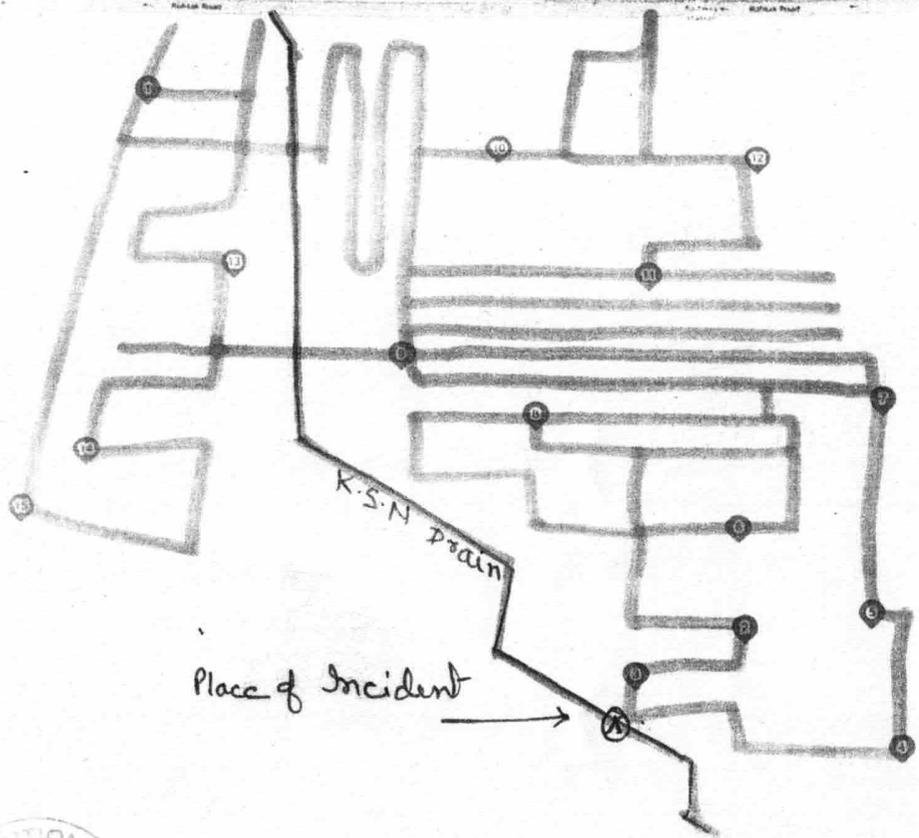


(Authorized Signatory)

IP MSW SOLUTION PRIVATE LIMITED

Old MCD Polyclinic, Near SDM Office, Grant Trunk Road, Alipur
New Delhi - 110036

CIN : U90001TG2021PTC158366



Beat No 10 Ward-36 Nilothi

Toll Free No:- 18001237985

Dheeraj Sharma
24/02/2025
IPMSWSR

CIN NO: U90001TG2021PTC158366
PAN NO: AAGCI4700A
GST No. 07AAGCI4700A1Z7

Ex Engineer, Narela Zone (DEMS)
Dy. No. 1144
Date. 06/02/25



IPMSWPL/BILL/January'25/MCD/24-25/INV/11

Date:06-02-2025

To
The Executive Engineer (DEMS),
Municipal Corporation of Delhi
Narela Zone, New Delhi-110040

Pl. examine f report
AE-II/DEMS/N2 received 19/2/25
J. on 9/2/25
11/02/25

Sub: Submission of January'25 bill with ward-wise details and with details of pending bills – reg.

Dear Sir,

We are herewith submitting a bill for **Rs. 3,86,43,668/-** (Rupees: Three Crore Eighty-Six Lakhs Forty-Three Thousand Six Hundred Sixty-Eight only) towards charges of Collection, Transportation of Municipal Solid Waste Management works for the month of January'25. Further reports are enclosed for ready reference.

The details of our pending bills from Mar'22 to Jan'25 are also enclosed for your kind reference. In total, we have to receive **Rs ₹ 39,87,82,768.00/-** (Rupees: Thirty-Nine Crores Eighty-Seven Lakhs Eighty-Two Thousand Seven Hundred Sixty-Eight only)

Request your good selves to kindly arrange to release the amount at the earliest.

Details of the invoice is as under:

Month/Period	Ward wise	Ward Name	Total Number of Trips	Total Tonnage in MT	Rate/MT Rs.	Total Amount
Jan-25	1	Narela	281	1775.180	2,146.62	38,10,637
Jan-25	2	Bankner	136	1080.025	2,146.62	23,18,403
Jan-25	3	Holambi Khurd	186	1323.985	2,146.62	28,42,093
Jan-25	4	Alipur	249	2033.465	2,146.62	43,65,077
Jan-25	5	Bakhtawarpur	148	1089.835	2,146.62	23,39,462
Jan-25	27	Begumpur	71	630.620	2,146.62	13,53,702
Jan-25	29	Phooth khurd	139	1116.655	2,146.62	23,97,034
Jan-25	30	Bawana	224	1620.430	2,146.62	34,78,447
Jan-25	31	Nangal Thakran	175	1337.430	2,146.62	28,70,954
Jan-25	32	Kanjhawala	137	1023.855	2,146.62	21,97,828
Jan-25	33	Ranikhera	121	818.585	2,146.62	17,57,191
Jan-25	34	Nangloi	188	1659.700	2,146.62	35,62,745
Jan-25	35	Mundka	127	1049.520	2,146.62	22,52,921
Jan-25	36	Nilothi	178	1442.815	2,146.62	30,97,176
			2360	18002.100		3,86,43,668

Amount in Words: Three Crore Eighty-Six Lakhs Forty-Three Thousand Six Hundred Sixty-Eight only.

IP MSW SOLUTION PRIVATE LIMITED

Old MCD Polyclinic, Near SDM Office, Grant Trunk Road, Alipur,
New Delhi - 110036

CIN : U90001TG2021PTC158366

It is certified that M/s IP MSW Solution Pvt. Ltd. has performed various below mentioned activities in

Ward No. 36 NILOTHI

1 - 100% Door to Door collection under the jurisdiction of my ward 36 NILOTHI from dated

01/01/23 to 31/01/23 covering all lanes/Localities.

2 - % of length / lanes covered Wards for door to door collection 98 %

3 - % of routes serviced during the day 98 %

4 - No unauthorized waste dumped in Dhalao/FCTS/PCTS. YES

5 - All Dhalao FCTS/PCTS/Bins were washed/cleaned as per schedule. YES

6 - Cleanliness of Dhalao/FCTS/PCTS Bins was maintained throughout the month and there was no

overflow of garbage/ MSW at site. YES

7 - Dhalao/FCTS/PCTS Bins were Maintained/ repaired to maintain physical infrastructure. YES

8 - 0 NIL Number of open site functional in the area.

Apurva
SI/ASI Narela Zone

IP MSW Solution Pvt. Ltd. MCD PolyClinic, Near SDM office, Alipur New Delhi - 110036		
January'25 Tonange Ward 36 Nilothi		
Date	Count of Trips	Sum of Net Weight in kgs
1-Jan-25	16	138235
2-Jan-25	14	100245
3-Jan-25	4	36750
4-Jan-25	5	53835
5-Jan-25	7	68505
6-Jan-25	5	44280
7-Jan-25	10	89850
8-Jan-25	7	35415
9-Jan-25	4	34655
10-Jan-25	8	72245
11-Jan-25	7	56060
12-Jan-25	7	68020
13-Jan-25	7	67540
14-Jan-25	4	43095
15-Jan-25	5	39830
16-Jan-25	3	31155
17-Jan-25	2	18845
18-Jan-25	3	20335
19-Jan-25	12	75810
20-Jan-25	4	31935
21-Jan-25	4	30970
22-Jan-25	3	14640
23-Jan-25	4	45000
24-Jan-25	3	22130
25-Jan-25	3	29220
26-Jan-25	3	14805
27-Jan-25	2	12455
28-Jan-25	3	15800
29-Jan-25	12	63270
30-Jan-25	2	14510
31-Jan-25	5	53375
Grand Total	178	1442815

Net weight in M.T	1442.815
Rate:-	2146.62
Amount	30,97,176



Employee's Details

Sr. No	Employee Id Number	Employee Name	Father's Name	Designation	Contact No.	Ward No.	Vehicle No.	Beat No.	Ward Supervisor Name	Supervisor Mobile Number
1	12210120	Sonu	MANI RAM	LMV Driver	9871368291	36	DL1LAG5019	1	Praveer	8882907107
2	12210128	Sandeep Kumar	RAJENDER KUMAR	Helper	9999110219	36	DL1LAG5019	1	Praveer	8882907107
3	12210123	Mithun Kumar	PURAN DEV	LMV Driver	8375973937	36	DL1LAG5048	2	Praveer	8882907107
4	12210422	Vikash	DESH RAJ	Helper	7428186249	36	DL1LAG5048	2	Praveer	8882907107
5	12210318	Om Prakash	KHEM CHAND	Helper	9625650750	36	DL1LAG5025	3	Praveer	8882907107
6	12210486	Nitin Kumar	SAHAB SINGH	LMV Driver	7503127474	36	DL1LAG5025	3	Praveer	8882907107
7	12210155	Sagar	SHRI BHAGWAN	Helper	7056126785	36	DL1LAG5035	4	Praveer	8882907107
8	12210351	Ombir	JAI SINGH	LMV Driver	9711080831	36	DL1LAG5035	4	Praveer	8882907107
9	12210287	Ram	BAL KISHAN	LMV Driver	9999073129	36	DLALAJ1795	5	Praveer	8882907107
10	12210392	Kuldeep	DALEEP KUMAR	Helper	8826318275	36	DLALAJ1795	5	Praveer	8882907107
11	12210245	Ashwani	RAJ SINGH	LMV Driver	8826288283	36	DL1LAG1706	6	Praveer	8882907107
12	12210400	Sagar	RAGUBIR	Helper	8826255412	36	DL1LAG5154	6	Praveer	8882907107
13	12210401	Satish	HUKUM SINGH	Helper	9810648595	36	DLALAJ1723	7	Praveer	8882907107
14	12210402	Manoj	RAM FAL	LMV Driver	8076381552	36	DLALAJ1723	7	Praveer	8882907107
15	12210171	Rajesh	RAM KRIPAL	Helper	9958738296	36	DL1LAG1706	8	Praveer	8882907107
16	12210381	Parveen	RAMBIR	LMV Driver	9671826653	36	DL1LAG5154	8	Praveer	8882907107
17	12210043	Mangat Ram	RAM NARAYAN	Helper	9518469136	36	DLALAJ4618	9	Praveer	8882907107
18	12210350	Rinku	SURAJ BHAN	LMV Driver	9250683031	36	DL1LAG4618	9	Praveer	8882907107
19	12210105	Som Pal	HARBIR SINGH	LMV Driver	7065815719	36	DL1LAJ4685	10	Praveer	8882907107
20	12210178	Narender Rai	RAM GOPAL	Helper	8810617551	36	DL1LAJ4685	10	Praveer	8882907107
21	12210228	Phool Kumar	CHANDER SINGH	Helper	8810550410	36	Reliever		Praveer	8882907107
22	12210490	Vikas	NARESH KUMAR	LMV Driver	9716504147	36	Reliever		Praveer	8882907107
23	12210305	Sunny	KAMAL NARAYAN	LMV Driver	9650676757	36	Reliever		Praveer	8882907107

Encls: Route map Enclosed



(48)

Particulars	Details of Actual Measurements				Contents or area
	No.	L	B	D	
Bill for the month of Jan 2025 belonging to m/s Jerni WSPK against Concession Agreement dated 19/01/2022					
Total Tonnage lifted for the month of Jan 2025 = 18002.100 mt					
Rate / Tipping fee @ 1989/mt					
Gross Amount = 3,58,06,176.90/- (18002.100 x 1989)					
Less Tonnage in words:					
Begumpur = 630.620 mt					
Mundaka = 1049.520 mt					
Total = 1680.140 mt					

(49)

Particulars	Details of Actual Measurements				Contents or area
	No.	L	B	D	
Rate @ 50% of tipping fee 1989 = Rs. 994.50/mt					
Amount (1680.140 x 994.50) = 16,70,899.23/-					
Penalties as per e-SRM except for words Begumpur & mundaka = 20,666.41/-					
Spot penalty = 4500/-					
25,166.41/-					
Net Amount [A - (B+C)] = 5,356/-					

5791

(50)

Particulars	Details of Actual Measurements			Contents or area
	No.	L	B	
35806176.90 -			1670899.23 +	
			5356	
			25166.41	
= 34101111.90 -				
= 34129921.67 / -				
Income Tax @ 2% 34129922				
= 682598.44 / -				
= 682598.43 / -				
Net payable ① - ②				
= 33427909 / -				
= 33447323 / -				
33447324				
Bill in measurement accepted under protest				
Certificate :				
1. All relevant records belonging to bills are duly verified				

(51)

Particulars	Details of Actual Measurements			Contents or area
	No.	L	B	
through RFID-e-portal and bills submitted to Accounts Department.				
2. Weighment Slips are duly verified through RFID-e-portal				
3. All records relevant to bills are submitted to Accounts department and necessary formalities as per agreement have been completed				
4. All vehicles are fully equipped with GPS and being monitored by e-SBM portal				
5. All procedure based penalties have been recovered from the concessionaire as per agreement.				

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CHAPTER - 4

IRRIGATION AND FLOOD CONTROL

INTRODUCTION

Irrigation & Flood Control Department is entrusted with the responsibility of providing irrigation facilities to the farmers of rural villages of Delhi through Effluent received from Sewage Treatment Plant as well as through a Network of State tube-wells available in the rural areas, maintaining the embankments constructed on both sides of river Yamuna in the jurisdiction of Govt. of NCT of Delhi, maintenance of 63 nos. of major storm water drains e.g. Supplementary drain, Najafgarh Drain, Trunk Drain No. I & Trunk Drain No. II, Gazipur drain, Pankha Road Drain, Palam Drain, Nasirpur Drain, Mungeshpur Drain, Nangloi Drain etc., including construction of bridges over these drains. Besides this, Irrigation & Flood Control Department is also equipped with machinery such as draglines, bulldozers, dredger and heavy duty electrical and diesel pump sets which are utilized for removal of drainage congestion during monsoon from low lying areas.

MINOR IRRIGATION

Irrigation in Delhi mainly depends upon ground water and partly upon surface water. Irrigation from the ground water is provided through shallow cavity tube-wells, whereas surface irrigation by way of utilizing treated effluent water in North, South and West Districts from the existing sewage treatment plants located at Burari (Coronation Pillar), Okhla and Keshopur. Western Yamuna canal system under the control of Haryana Government is also being utilized for irrigation purposes in North-West District.

FLOOD CONTROL

The National Capital Territory of Delhi has experienced floods in the past, mainly from Sahibi Nadi (Passing through Najafgarh Drain in Delhi) and Yamuna River. Local Drainage system has also been found inadequate to meet the requirement when there is heavy rain fall in the catchments of these drains or during inflow of flood water from adjoining states through Yamuna River in Delhi. Several flood mitigating measures like raising and strengthening of Yamuna marginal embankments, remodeling and lining of various drains have been taken up over the years to avoid repetition of flood.

Revised Outlay & Expenditure of Annual Plan 2013-14, Approved Outlay & Revised outlay of Annual plan 2014-15 and Outlay for Annual Plan 2015-16 for Minor Irrigation & Flood Control Sector are as under:

[₹ in crore]

Sector	Annual Plan 2013-14		Annual Plan 2014-15		Annual Plan 2015-16
	Revised Outlay	Expenditure	Approved Outlay	Revised Outlay	
I & FC	70.00	69.41	82.00	84.00	65.00

MINOR IRRIGATION:

Ground Water Recharge & Water Conservation

Annual Plan 2015-16 : ₹ 5 Lakh (Capital)

i) Water conservation, Recharge of ground water and Creation of water detention basin etc.

Due to uncontrolled exploitation of ground water resources and inadequate ground water re-charge measure, the ground water in Delhi has been continuously depleting over the last several years. The groundwater situation in Mehrauli and Najafgarh Block and Alipur Block are critical. In order to reverse this trend, the Dept. has taken-up number of water harvesting schemes such as creating pondage in the bed of N.G. Drain, making recharging pits/trenches in Mungeshpur Drain, Bawana Escape, Mundella Bund etc.

ii) Construction of artificial recharge well in the existing ponds in villages in NCT of Delhi.

FLOOD CONTROL

1. Embankment schemes including Access Roads & Bridges, Anti Erosion Works and Beautification works

Annual Plan 2015-16 : ₹ 5150 Lakh (Capital)

The embankment schemes envisage construction, strengthening and beautifications of embankments of river/drains under the jurisdiction of I&FC Deptt.

1.1 Major Drainage Schemes

- 1.1.1 Covering of Irrigation Channel from Okhla Treatment Plant to main road of village Jasola in Okhla Constituency. (Estimated Cost: ₹ 209.00 lakh)

Open Irrigation Channel carrying treated effluent available from of Okhla Treatment Plant, passing through Abadi area of village Jasola creates unhygienic insanitary condition, foul smell and has become place for mosquito breeding and health hazards to the local residents. The covering of channel is

being carried out to use this space as internal road by residents of the area. The A/A & E/S is yet to be issued and work will spill over to next financial year.

- 1.1.2 Development of two Parks one on right bank of Najafgarh Drain between RD 30450m to RD 31970m and another at downstream of Kakraula Regulator Opp. Vipin Garden. (Estimated Cost: ₹ 234.00 lakh)

E/S issued in the year 2013-14. The work is in progress 82% works has been completed and scheme is likely to be completed in the current financial year.

- 1.1.3 Providing plinth protection and drainage chutes on inner side slope of left and right side banks and wheel guards on outer side of N.G. drain from Amberahi Bridge to Kakraula Bridge. (Estimated Cost: ₹ 376.72 lakh)

- 1.1.4 Strengthening of existing testing laboratory of I&FC Deptt., at L.M. Bund office complex. (Estimated Cost: ₹ 85.00 lakh)

E/S has been issued in the financial year 2012-13. Out of which few equipments/machines for testing of material has been procured and installed. However, the balance machineries are under process of purchasing and thereafter installation will take place. This scheme will spill over to next financial year.

1.2 REMODELING / IMPROVEMENT OF EXISTING DRAINS

Remodeling / improvement of existing drains are being carried out to accommodate additional discharge generated on account of new habitation/township/industrial park as these drains are passing through rural areas which was not developed and now under development/likely to be developed.

- 1.2.1 Remodeling of Kirari Suleman Nagar Drain from RD 3700 to 6100 (By constructing RCC through section 3700 to 6090m). (Estimated Cost: ₹ 889.00 lakh (Revised))

E/S has been issued in the year 2007-08. The work is in progress 79% work has been completed and the scheme spill over to next financial year.

- 1.2.2 Remodeling of drain No. 6 from RD 0m to RD 14725m. (5 bridges). (Estimated Cost: ₹ 744.00 lakh)

- 1.2.3 Remodeling of Kirari Suleman Nagar Drain by constructing RCC trough section from RD 3700 m to RD 2445 m. (Estimated Cost: ₹ 570.32 lakh (Revised))

E/S has been issued in the year 2007-08. The work is in progress 54% works has been completed and the scheme spill over to next financial year.

1.3 OTHER SMALL DRAINAGE IMPROVEMNET SCHEMES

- 1.3.1 Providing and laying dry stone pitching on bank of Trunk Drain No. 1 from RD 20m to RD 480m. (Estimated Cost: ₹ 98.00 lakh)

E/S has been issued in the year 2012-13. The work is in progress and likely to be completed in the current financial year.

- 1.3.2 Improvement of Trunk Drain No. 1 from RD 6265m to RD 5900 and 6650m to RD 6345m. (Estimated Cost: ₹ 398.00 lakh)

E/S has been issued in the year 2012-13. The work is in progress and likely to spill over to current financial year.

- 1.3.3 Demolition of pipe culverts and reconstruction of RCC box culverts at RD 1508m to RD 1534m, RD 1662m, RD 1788m, RD 1872m of Burari Creek. (Estimated Cost: ₹ 150.00 lakh)

- 1.3.4 Restoration of damaged lining portion between RD 0m to 1135m and 3250 to 1600m of Jahangirpuri drain (Both sides). (Estimated Cost: ₹ 84.51 lakh)

- 1.3.5 Development of Bhalswa Nursery on left bank of Supplementary Drain. (Estimated Cost: ₹ 175.54 lakh)

- 1.3.6 Construction of guard wall from RD 3250m to RD 1135m including restoration of inspection path constructed on R/B of Jahangirpuri drain. (Estimated Cost: ₹ 141.81 lakh)

- 1.3.7 Extension of Nasirpur drain on DDA land up to Railway line (off take point). (Estimated Cost: ₹ 40.87 lakh)

1.4 ACESS ROADS & BRIDGES

- 1.4.1 Construction of RCC culvert at out falling point of Mundka peripheral drain at RD 2345m across Hirankudna road. (Estimated Cost: ₹ 22.00 lakh)

- 1.4.2 Construction of inspection path right side of KSN drain by constructing RCC wall from RD 6090m to RD 7850m. (Estimated Cost: ₹ 262.00 lakh)

- 1.4.3 Construction of two lanes RCC bridge at RD 18300m of Supplementary drain at Dal Mil Gali, Budh Vihar. (Completed) (Estimated Cost: ₹ 256.00 lakh)

- 1.4.4 Construction of two lane RCC bridges at RD 2117m (Sarangpur) on N.G. Drain. (Estimated Cost: ₹ 719.00 lakh)

- 1.4.5 Construction of two lane RCC Bridge across NG Drain at RD 44060m to connect Shivaji Enclave & Road No. 33 West of Punjabi Bagh. (Estimated Cost ₹ 539.00 lakh)

- 1.4.6 Demolition of existing pipe culverts and reconstruction of RCC box culverts at RD 1181m, 1266m, 1337m, 1419m & 1478m of Burari Creeks. (Estimated Cost: ₹ 192.93 lakh)
- 1.4.7 Construction of RCC double lane bridge at RD 23800m, U/S of existing foot Bridge, across Supplementary Drain. (Estimated Cost: ₹ 356.50 lakh)
- 1.4.8 Demolishing of Single lane bridge and Reconstruction of Double lane bridge at RD 17220M, RD 18928M, RD 24115M, RD 30849M and RD 31204M at Mungeshpur drain. (Estimated Cost: ₹ 454.00 lakh)
- 1.4.9 Construction of two no. steel truss Foot Bridge on NG drain upstream and downstream of Bharat Nagar at RD 57232m. (Estimated Cost: ₹ 133.70 lakh)
- 1.4.10 Demolition of existing pipe culver and reconstruction of RCC culverts at RD 610m, 1866m, 2910, 3510, 3700m of Banker link drain. (Estimated Cost: ₹ 134.07 lakh)
- 1.4.11 Construction of inspection road from RD 9024m to RD 10362m and re-surfacing of existing road from RD 4610m to RD 9024m including protection wall on the I(left side) inner edge of Mungeshpur drain from RD 4610m to RD 10362m. (Estimated Cost: ₹ 315.00 lakh)
- 1.4.12 Construction of double lane RCC Bridge at RD 12740m of supplementary drain. (Estimated Cost: ₹ 356.00 lakh)
- 1.4.13 Demolishing and reconstruction of single lane RCC bridge at RD 4919m of (Ghummenhera) on Najafgarh Drain. (Estimated Cost: ₹ 487.00 lakh)
- 1.4.14 Demolishing 4 NO. culverts on a single lane bridge in construction of double lane bridge in lieu thereof at RD 4580m, 4756, 4947 and 5300m KSN drain. (Estimated Cost: ₹ 57.73 lakh)
- 1.4.15 Construction of bridge on downstream of G.T. Road Bridge near RD 4950m of drain No. 6. (Estimated Cost: ₹ 195.00 lakh)
- 1.4.16 Construction of bridge downstream of G.T. Road Bridge near RD 19550m of Bawana escape. (Estimated Cost: ₹ 199.36 lakh)
- 1.4.17 Construction of additional RCC double lane bridge across Supplementary drain (U/S of existing bridge at RD 23218m). (Estimated Cost: ₹ 295.00 lakh)
- 1.4.18 Construction of double lane steel grader bridge D/S of existing Mughal bridge across old course of N.G drain. (Estimated Cost: ₹ 494.00 lakh)
- 1.4.19 Construction of RCC trough section from RD 0m to 865m of Khera Kalan drain in Alipur Block. (Estimated Cost: ₹ 165.48 lakh)

- 1.4.20 Construction of RCC box culvert at RD 1865m of Relief drain to connect shree ram colony and Rajiv Vihar. (Estimated Cost: ₹ 177.48 lakh)
- 1.4.21 Construction of Double lane R.C.C. Bridge on up stream of existing Lagat Pur B\bridge at RD 1670m of Supplementary drain. (Estimated Cost: ₹ 422.10 lakh)
- 1.4.22 Demolishing of single lane bride and reconstruction of double lane bridge at RD 34849m at Mungeshpur drain. (Estimated Cost: ₹ 81.00 lakh)
- 1.4.23 Construction of inspection path on right bank of N.G. Drain from RD 48315m (Rohtak Road) to RD 46870m. (Estimated Cost: ₹ 235.43 lakh)
- 1.4.24 Construction of single lane RCC bridge at RD 20360m and RD 20690m of Supplementary Drain (U/S and Downstream of adjoining existing foot brides). (Estimated Cost: ₹ 388.28 lakh)
- 1.4.25 Construction of steel grider bridge D/S for Riffle Range Bridge at RD 55516 of N.G Drain. (Estimated Cost: ₹ 239.92 lakh)
- 1.4.26 Construction of RCC retaining wall between RD 21450m to RD 21660m of Supplementary Drain. (Estimated Cost: ₹ 465.61 lakh)
- 1.4.27 Demolition and Reconstruction of bridges at RD 670m, 890m, 7285m and 8690m at Bawana Drain. (Estimated Cost: ₹ 256.00 lakh)

New Schemes likely to be taken up in the current financial year.

- 1.4.28 Widening of two lane bridge at RD 8750m TD No. 1 at Babarpur. (Estimated Cost: ₹ 230.00 lakh)
- 1.4.29 Demolishing & Re-construction of two lane R.C.C. bridge at RD 1260 M of New Drain. (Estimated Cost: ₹ 365.00 lakh)
- 1.4.30 Construction of Double Lane RCC bridge on Sarita Vihar Drain at RD 900 mt. & 1200 mtr. (Estimated Cost: ₹ 134.00 lakh)
- 1.4.31 Resurfacing of inspection path of Right Marginal Embankment from RD 0 m. to RD 10500 m. (Estimated Cost: ₹ 475.00 lakh)
- 1.4.32 Construction of inspection path on right bank of Najafgarh drains from RD14414m to 16100m (Badusarai Bridge to Haryana Border Line) in N.G. Block. (Estimated Cost: ₹ 92.00 lakh)
- 1.4.33 Improvement of inspection path on left bank of Mungeshpur drains between RD 36789m to RD 26550m of Mungeshpur drain. (Estimated Cost: ₹ 250.00 lakh)
- 1.4.34 Resurfacing of inspection path of Right Marginal Embankment from RD 0 m. to RD 10500 m. (Estimated Cost: ₹ 475.00 lakh)

- 1.4.35 Construction of inspection path on right bank of Najafgarh drains from RD14414m to 16100m (Badusarai Bridge to Haryana Border Line) in N.G. Block. (Estimated Cost: ₹ 92.00 lakh)
- 1.4.36 Improvement of inspection path on left bank of Mungeshpur drains between RD 36789m to RD 26550m of Mungeshpur drain. (Estimated Cost: ₹ 250.00 lakh)
- 1.4.37 Demolishing of pipe culverts and reconstruction of RCC box culverts at RD 675m, RD 770m & 1407m on ghoga drain. (Estimated Cost: ₹ 99.00 lakh)
- 1.4.38 Demolition & re-construction of RCC bridge at RD 1350 m & RD 1480 m of Nangloi Drain. (Estimated Cost: ₹ 63.00 lakh)
- 1.4.39 Demolishing and Re-construction of culverts at RD 6090 m of Kirari Suleman Nagar Drain. (Estimated Cost: ₹ 27.00 lakh)
- 1.4.40 Providing and laying bricks on edge flooring from RD 4150m to RD 7850m of KSN Drain. (Estimated Cost: ₹ 85.00 lakh)
- 1.4.41 Raising of wall of trough section from RD 4150m to RD 7850m of KSN drain. (Estimated Cost: ₹ 84.00 lakh)
- 1.4.42 Construction of Regulator at off take point at RD 34500m of Supplementary Drain. (Estimated Cost: ₹ 1198.00 lakh)
- 1.4.43 Raising of existing service road and remodeling of side drain on cite side from RD 900m to 3800m along L.F. Bund. (Estimated Cost: ₹ 787.00 lakh)

New Scheme (The proposed new schemes may be taken up for execution after clearance from TAC, FCB and EFC and A/A & E/S issued thereafter)

- 1.4.44 Construction of two lane R.C.C Bridge at Bhikam Singh Colony RD 3965m of T.D. No. I (Trans Yamuna)
- 1.4.45 Construction of two lane R.C.C Bridge at near Kendriya Vidhyalya at RD 2870m of T.D. No. I (Trans Yamuna).
- 1.4.46 Construction of two lane RCC skew bridge across Pankha road drain at RD 3015m at C-I, Janakpuri, Red Light improvement of T-Junction at Pankha road, Janakpuri, New Delhi. (West Distt.)
- 1.4.47 Construction of R.C.C Culvert at RD 2000m of Karawal Nagar Drain for joining Kamal Vihar and Ankur Enclave. (Trans Yamuna)
- 1.4.48 Remodeling of 7 Nos. existing culvert on Bihari Pur drain (RD 0m to 1000m). (Trans Yamuna).

- 1.4.49 Construction of Double Lane RCC Bridge on Sarita Vihar Drain at RD 900m (South East Distt.)
- 1.4.50 Construction of Double Lane RCC Bridge on Sarita Vihar Drain at RD 1200 mt. (South East Distt.)
- 1.4.51 Construction of inspection road on right bank of NG Drain from RD 14416m to 16100m (Badusarai bridge to Haryana Border line) in N.G. Block. (South West)
- 1.4.52 Construction of two lane RCC skew bridge across Pankha road drain at RD 3015m at C-I, Janakpuri, Red Light improvement of T-Junction at Pankha road, Janakpuri, New Delhi. (West Distt.)

1.5 Anti Erosion Works in River Yamuna

1.6 Protection of Government Land.

Construction of drains with proper embankments and space for movement, land had been acquired by Irrigation & Flood Control Department for construction of a large number of major and minor drains. As such it has become essential to protect the Government land belonging to Irrigation & Flood Control Department from encroachment by suitable measures viz. constructing walls, fencing along the boundaries of drains wherever required and feasible.

- 1.6.1 Restoration of roads and construction of protection wall on both banks inner as on Mungeshpur drain RD 0m to 2740m. (Estimated Cost: ₹ 453.00 lakh)
- 1.6.2 Construction of boundary wall between RD 4150m to RD 6090m of KSN Drain. (Estimated Cost: ₹ 172.90 lakh)
- 1.6.3 Restoration of road and construction of brick masonry Guard wall on left bank of Supplementary drain from RD 14100m to 16436mt. (Estimated Cost: ₹ 261.44 lakh)
- 1.6.4 Construction of Toe drain along L/S land boundary of Supplementary drain between RD 1700m to RD 1050m. (Estimated Cost: ₹ 112.00 lakh)
- 1.6.5 Raising repairing of boundary wall R/S & L/S with providing and fixing concertina coil fencing at TD No. II between RD 0m to 4580m. (Estimated Cost ₹ 52.19 lakh)
- 1.6.6 Construction of Boundary wall on right marginal embankment from RD 0m to RD 3000m. (Estimated Cost: ₹ 225.00 lakh)
- 1.6.7 Construction of Boundary wall on left side of NG drain from Goela Outfall to Kakraula village bridge. (Estimated Cost: ₹ 240.00 lakh)

New Schemes likely to be taken up in the current financial year

1.6.8 Construction of boundary wall from RD 10500 M to RD 18360 M along land boundary towards countryside of RME to protect the Government land from unauthorized construction in nearby area (Estimated Cost: ₹ 584.00 lakh)

1.6.9 Construction of boundary wall along the road on the left bank of Supplementary drain from Vikaspuri Bridge (RD 28080m) to MID Aquaduct (RD 26060m). (Estimated Cost: ₹ 127.00 lakh)

2. MAJOR DRAINAGE SCHEME

Annual Plan 2015-16 : ₹ 800 Lakh (Capital)

2.1 Construction/ Drainage Work

2.2 Procurement of Machinery/ equipments

2.2.1 Procurement of Heavy Machinery such as Bulldozers, Hydraulic Excavators, Dredger, Draglines, Pump Sets, Gen. Sets etc.

Procurement of Machines for desilting & maintenance of Drains

S. No.	Name of the Machinery	Quantity (No.)	Cost (₹ in crore)
1	(a) Big size dredger	4	21.00
	(b) Amphibious Excavator	4	
2	Hydraulic Excavator with Extended Boom	10	6.00
3	Hydra Crane (16 Tonne)	2	0.49
4	J.C.B Machine	3	0.62
Total			28.11

E/S has been issued in the year 2012-13. 16 No. Machines are under process of procurement from DGS&D and likely to be delivered in the current financial year.

3. Charged Expenditure

Annual Plan 2015-16 : ₹ 5 Lakh (Capital)

Expenditure attributed to the directive of force of law will be met under this head.

4. Survey Model Studies/ Preparation of Master Plan for Drainage & flood Control/ Water Development Schemes

Annual Plan 2015-16 : ₹ 40 Lakh (Revenue)

- 4.1 Survey, Model Study and Hydrological Data Collection & Investigation for new Schemes (Covering of Drains/Nallahs)
- 4.2 Preparation of Master Plan for Drainage for N.C.T. of Delhi. The Department of Civil Engineering, IIT, Delhi has been appointed as consultant for preparation of Master Plan for Drainage 2021 and work is in progress.
- 4.3 Establishment of Quality Control and Material Testing Laboratory

5. TRANS YAMUNA AREA DEVELOPMENT BOARD (TYADB)

Annual Plan 2015-16 : ₹ 500 Lakh (Capital)

In order to accelerate the development process in Trans Yamuna Area, a board has been set up to guide & frame suitable program on the advice of concerned Hon'ble MLA from Trans Yamuna Area. The Board provides additional funds to various agencies. After identifying the issue connected with planned growth of the area with a view to reducing wide disparity in the existing infrastructure are enumerated & guidelines issued by the Board for bringing about improvement in the area. I&FC is also an executing agency under Trans Yamuna Development Board similar for works recommended by the board.



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English

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Irrigation and Flood Control Department
Government of NCT of Delhi

ANNEXURE R4/5

Organizational Setup

Home/ About Us /Organizational Setup

Navigation



About Us

Citizen Charter

Functions and Activities

IFC Desilting

Organizational Setup

Work Under Execution

Locations

Helpline for Water Logging, Govt. of Delhi - (Toll Free) 1800-11-0093

Central Flood Control Room, Telephone No.- 011-21210867, 9958806142, 9958806172

Control Room of MCD, General Public Helpline, Telephone No. 155305, Hotline- 23230700

Central Control Room DDA, Nodal Officer : 9990029201

Central Control Room NDMC, Telephone No. 1533, 49993555

Central Control Room PWD, Telephone No. 011-23490323, 1800110093, 8130188222

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FLOOD CIRCLE-II (Central, North, North-West & West Delhi)	FLOOD CIRCLE - IV (South, South-East & South-West Delhi)	FLOOD CIRCLE-I (East & Shahdara, North-East Delhi)	FLOOD CIRCLE-III (N.G. Drain & Supplementary Drain)



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SH. R. GANGADHAR SW TO SE (FC-II), Ph.- 27293230, Mob.- Res. - E-Mail - ifcfcii[at]gmail[dot]com	SH. GAGAN GAUR SW TO SE (FC-IV), Ph.- 25412435, Mob.- 9958890113 Res. - E-Mail - ifcfci[at]gmail[dot]com	SH. SOMNATH KASHYAP SW TO SE (FC-I), Ph.- 21210870, Mob.- Res. - E-Mail - ifcfci[at]gmail[dot]com	SH. A. SURAN KUMAR SW TO SE (FC-III), Ph.- 27293225, Mob.- Res. - E-Mail - ifcfcii[at]gmail[dot]com
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SH. SATISH KUMAR EE, MD-I, Ph.- 25472219 Mob.- 9958889514 Res. - E-Mail - ifcmdei[at]gmail[dot]com		SH. ANIL KUMAR EE, MD-II, Ph.- 23814010 Mob.- 9958890116 Res. - E-Mail - ifcmdii[at]gmail[dot]com	

Details of Sub-Divisions and their Jurisdiction in respect of I&FC Deptt.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. I			
S. No.	Name of Assistant Engineer	Name of Junior Engineer	Jurisdiction
1	Sh. Mob.:9911376290	Sh. Mob.:	Najafgarh Drain from Dhansa Regulator to Chhawla Bridge i.e. RD. 0m to RD. 17905m but (for Maintenance upto Doolsiras Bridge RD. 20180m), Mundela Drain RD. 0m to 6950m 

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S. No.	Name of Assistant Engineer	Name of Junior Engineer	Jurisdiction
			Villages:- Asalatpur Khawad, Badusaraia, Daulatpur, Galibpur, Ghummanhera, Hasanpur, Jainpur, Jawalaheri, Jhatikara, Kanganheri, Madipur, Nanakheri, Naraina, Raghoupur, Rawta, Shikarpur, Daurala,
2	Sh. Narender Kumar Mob.:9818802844	Sh.Ramesh Kumar Mob.:	Najafgarh Drain from RD. 17905m to RD. 30180m i.e from Dhoolsiras Bridge to Kakraula regulator. N.G.Pond Drain from RD. 0m to RD. 1990m. Villages:- Ambrahi, Chhawla, Dindarpur, Goela Khurd, Khaira,Najafgarh, Nawada, Paprawat, Pindwala Kalan, Pindwala Khurd, Qutabpur, Rewla Khanpur, Roshanpura, Tajpur Khurd, Kharkhari Nahar, Dwarka, Kakraula.
3	Sh. Narender Kumar Mob.:9818802844	Sh. , Mob.: Sh. , Mob.: Sh. Mob.: Sh. Mob.:	Najafgarh Drain from RD. 30180m to RD. 45316m i.e. Kakraula Regulator to Basaidarapur Bridge. Nasirpur Drain from RD. 0m to RD. 1900m. Pankha Road Drain from RD. 0m to RD. 3600m. Palam Drain from RD. 0m to RD. 8750m. Palam Link Drain from RD. 0m to RD. 1465m. Villages:- Basaidarapur, Bindapur, Dabri, Khayala, Nasirpur, Palam, Sagarpur, Sitapuri, Raghubir Nagar. Razapur, Rajouri Garden and some part of Dwarka.
4	Sh. Ajay Aggarwal Mob.:7015944367	Sh. Mob.: Sh. Mob.: and Sh. Mob.:	Bijwasan Drain from RD. 0m to RD. 4200m. Shahbad Mohammadpur Drain from RD. 0m to RD. 225m. Villages :- Bagdola, Banmoli, Bharthal, Bijwasan, Dhoolsiras, Ghitorni, Issapur Khera, Kapashera, Mahipalpur, Rangpuri, Masoodpur, Pochanpur, Rajokari, Salahapur, Samalkha, Shahbad Mohammdpur.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. II

1	Sh. Lalit Kumar, Mob. No. (AE- I, II & IV)	Sh. ,Mob.:Sh. ,Mob.:	Peer Baba Bridge RD 19804m to RD 22471m Rohtak Road Bridge of Supplementary Drain.,Rithala Bridge RD 16436m to RD 19804m Peer Baba Bridge of Supplementary Drain. JE (HQ)
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2	Sh. ,Mob. No. (AE- II&III)	Sh. ,Mob. No. ,Sh. Mob. No. ,Sh. Mob. No.	234 Basaidarapur Bridge to Tulsi Nagar of N.G. Drain,Tulsi Nagar Bridge to Road No. 37 of N.G. Drain.,Road No. 37 i.e. DTD Bridge to Out falling point of N.G. drain in to River Yamuna
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Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. III

1	Sh. ,	Sh.	<ul style="list-style-type: none"> • River Yamuna :- Right bank from D/s of Old Railway bridge to U/s of ITO Barrage for complete maintenance of embankments out-falling drains and regulators in the reach. (Vijay Ghat Drain, Civil Military Drain, Delhi Gate Drain etc.), • Ghazipur Drain :- RD 0m to RD 6241m complete maintenance • All works of DUDA, MLA LAD and other Deptt. coming in AC-55 (Trilokpuri) & AC-56 (Kondli).
2	Sh. , Mob.;	Sh. Mob.;	<ul style="list-style-type: none"> • River Yamuna :- Right bank from D/s of ITO Barrage to U/s of Okhla Weir for complete maintenance of embankment, out-falling drains and regulator in the reach. • Nalla No. 12 & 12A • Nalla No. 14 & 17 Regulator operate maintained • Trunk Drain No. II :- RD 0m to RD 4540m complete maintenance. • All works of DUDA, MLA LAD and other Deptt. coming in AC-41 (Jangpura). • Construction of veterinary Hospital at Ghazipur Drain. • Deposit Work of NMCG. • He will also work as Link Officer to Sub-Division-III
3	Sh. ,	Sh. , Mob.;	<ul style="list-style-type: none"> • River Yamuna :- Left bank from D/s of ITO Barrage to U/s of Okhla Weir for complete maintenance of embankment, out-falling drains and regulator in the reach. • Shahdara Link Drain :- RD 0m to RD 4555m complete maintenance. • Shahdara Outfall Drain :- RD 0m to RD 5943m and aqueduct / Chilla Regulator upto Weir complete maintenance.
		Sh. ,	<ul style="list-style-type: none"> • All works of DUDA, MLA LAD and other Deptt. coming in AC-57 (Patparganj) & AC-58 (Laxmi Nagar). • Deposit Work of Noida Authority.,• He will also work as Link Officer to Sub-Division-II.
4	Sh. , Mob.;	Sh. Mob.;	<ul style="list-style-type: none"> • River Yamuna :- Left bank from D/s of Old Railway bridge to U/s of ITO Barrage for complete maintenance of embankment, out-falling drains and regulator in the reach. • Trunk Drain No. I :- RD 0m to RD 5185m complete maintenance.,• All works of DUDA, MLA LAD and other Deptt. coming in AC-59 (Vishwas Nagar) & AC-62 (Shahdara).

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. IV



1	Sh. Y.K. Tyagi Mob.:9891681049		235 Drain -Relief Drain from RD RD 0 m to RD 2180m , Left Forward Bund RD 0m to 5750m Balancing Resevior at RD 0m of L.F Bund, Forest area falls in D/S of Wazirabad bridge , Garhi Mandu & Usmanpur.
		Sh. Mukesh Kumar Mob.:9718621963	Drain-Relief Drain RD RD 0 m to RD 2180m , Left Forward Bund RD 0m to 5750m Balancing Resevior at RD 0m of L.F Bund
2	Sh.Ajeet Kumar Mob.:9990413030		Drains- Bund Drain RD 0m to 3450m, Biharipuri Drain 0m to 1000m, Trunk Drain. No.1 from RD 10330m to 13387m , Escape Drain No. 1 RD 0m to 2990m ,Karawal Nagar Drain RD 0m to RD 2480m. Assembly Constituency- AC -70 Karawal Nagar, AC 69 Mustafabad , AC- 68 Gokalpur. Area- Karawal Nagar, Mustafabad, Gokalpur.
		Sh. Girish Kumar Mob.:9810662928	Bund Drain RD 0m to 3450m, Biharipuri Drain 0m to 1000m & AC-70 Karawal Nagar
		Sh. Dev Dutta Mob.:9810716674	Trunk Drain. No.1 RD 10330m to 13387m AC-68 Gokalpur
		Sh. Vijay Singh Mob.:9810500435	Escape Drain No. 1 RD 0m to 2990m,Karawal Nagar Drain RD 0m to RD 2480m & AC 69 Mustafabad
3	Sh. Devender Sharma Mob.:9958052737		Drains- Trunk Drain. No.1 RD 6690m (G.T. Road Bridge) to RD 10330m (Ariteral Highway Bridge), Escape Drain No. II RD 0m to 480m. Assembly Constituency-AC- 62 Shahdara (Partly Area) , AC- 63 Seemapuri, AC-64 Rohtash Nagar, AC-65 Seelampur (Partly Area) ,AC-67 Babarpur. Area- Shahdara, Seemapuri , Rohtash Nagar , Seelampur, Babarpur,



		Sh. Surender Kumar Gupta Mob.:9873175667	236 Trunk Drain. No.1 from RD 6690m to RD 10330m
		Sh. Dev Dutt Mob.:9810716674	Escape Drain No. II from RD 0m to 480m ,
4	Sh. Raj Pal Singh Mob.:9910411325		Drain- Trunk Drain No.1 from RD 5260 m (Bihari Colony) to RD 6690m. (G.T.Road Bridge) T.D. No.1. Assembly Constituency-AC-60 Krishna Nagar, AC-61 Gandhi Nagar, AC-65 Seelampur (Partly Area), AC-66 Ghonda. Area- Jafrabad, Ghonda , Maujpur, Bhanjanpura , Kaithwara, Gokalpur, Usmanpur, Garhi Mandu.
		Sh. Vinod Kumar Shishodia Mob.:9990060880	Trunk Drain No.1RD 5260 m (Bihari Colony) to RD 6690m. (G.T.Road Bridge) T.D. No.1.
		Sh. Anil kumar Kaushal Mob.:9818342172I	Assembly Constituency-AC62 Krishna Nagar works.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. V

1	Sh. J.P.Sejwal , Mob.:9811368222	Sh. Inder Mohan , Mob.:9213402956	West of Mathura road having area of assembly Constituencies Tughlakabad (village Tughlakabd, Pul Pahladpur ,Tekhand, Harkesh Nagar), Greater Kailash, Kasturba Ngar, Kalka Ji, Ambedkar Nagar & Forest work for all purpose .
2	Sh. P.K. Kansal , Mob.:9953716571	Existing Jurisdiction of Chattarpur Constituency (Partly existing), Mehrauli (partly existing), Malviya Nagar, Devli, Jia Sarrai, Hauzkhas, Himayunpur	Sh. Syed Mohd. Nadeem , Mob.:9811861149
3	Sh. A.K. Babbar , Mob.:9811453181	East of Mathura Road up to river Yamuna, OTP, Irrigation System, having area of Constituency of Badarpur & Partly Okhla for all purpose.	Sh. Azimuddin , Mob.:9871738875
4	Sh. B.S. Rana , Mob.:9818720118	Existing jurisdiction of Chattarpur constituency (partly existing), Mehrauli,(partly existing) Tughlakabad (village-Lal Kuan)	Sh. Inder Mohan , Mob.: 

Sangam Vihar, R.K. Purab works
for all purpose.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. VI

1	Sh. H.C. Tiwari Mob.:9868341892	Sh. D.P. Singh Mob.:9213490102	Area between G.T. road, and Burari, Bakhtawarpur Road, New Drain, Burari, Creek Drain, Bhalswa, Mukandpur. West Sant Nagar A-2 block, Chandan Vihar Colony, Bhagat Colony, Kamal Vihar area, Tomar Colony, Kaushik Enclave, Amrit Vihar Colony, D.C.M. Colony Part-II, Harit Vihar & Uttranchal Colony, Nanglipoona Village, Kadipur Village, Ibrahimpur Village, Sushant Vihar Colony, Keshav Nagar, Kushak No. 2, Himgiri Enclave, Satya Vihar Colony, Ajit Vihar Colony, Burari Garhi Village, West Kamal Vihar Colony & Indraprastha Colony, Swaroop Nagar.
			Bhalswa, Swaroop Nagar.
			West Sant Nagar A-2 block, Chandan Vihar Colony, Bhagat Colony, Kamal Vihar area, Tomar Colony, Kaushik Enclave, Amrit Vihar Colony, D.C.M. Colony Part-II, Harit Vihar & Uttranchal Colony, Nanglipoona Village, Kadipur Village, Ibrahimpur Village, Sushant Vihar Colony, Keshav Nagar, Kushak No. 2, Himgiri Enclave, Satya Vihar Colony, Ajit Vihar Colony, Burari Garhi Village, West Kamal Vihar Colony & Indraprastha Colony
2	Sh. N.K. Verma Mob.:9873421105		Drain No.6, Singhu Village, Hamidpur Village, Tajpur Village, Bakoli, Khampur Village, Kushak Village, Jindpur Village, Mukhmelpur Village & Bawana Escape, Kushak.
		Sh. Shamsher Singh, JE Mob.:9350922191	Drain No.6, Hamidpur Village, Tajpur Village, Bakoli, Khampur Village, Kushak Village, Jindpur Village, Mukhmelpur Village & Bawana Escape, Kushak.
		Singhu Village	
3	Sh. Anil Kumar Mob.: 9873089091		RME from RD. 10500m upto Supplementary Drain, Jagatpur bund RD 0 m to RD 4388 m, Area between RME & Burari Bakhtawarpur road, Village Jagatpur, Link Drain No. II, Toe-Drain, Burari Drain, Jharoda Majra Burari, Saleempur Majra Burari, Wazirabad (partly), Burari (Partly).



			238 RME from RD. 10500m upto Supplementary Drain, Toe-Drain, Burari Drain, Saleempur Majra Burari and Duties of Junior engineer-Hd. Qts.
			Jagatpur bund RD 0 m to RD 4388 m, Area between RME & Burari Bakhtawarpur road, Village Jagatpur, Link Drain No. II, Jharoda Majra Burari, Wazirabad (partly), Burari (Partly).
4	Sh. Gagan Gaur, AE-IV Mob.:9711113083		RME from RD. 0m to 10500m, Palla Village, Akbarpur Majra Village, Tiggipur, Sungerpur Village, Bakhtawarpur Village, Jhangola Village, Ramjanpur Village, Mohammedpur Village, Hiranki Village, Palla and Jhangola Check Post and Duties of Assistant engineer-Hd. Qts.
		ShR.S. Gaur. JE Mob.:8920663368	Village Palla, Village Akbarpur Majra, Village Tiggipur, Village Sungerpur, Palla Check Post.
		Sh. Shamsher Singh, JE Mob.:9350922191	RME from RD. 0m to 10500m, Bakhtawarpur Village, Jhangola Village, Ramjanpur Village, Mohammedpur Village, Hiranki Village, Jhangola Check Post.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. VII

1		Sh. Anil Garg, M-9213118570, Rajvir Singh, M-9818330426	Ghoga, Lampur, Bankner, Sanoth, Khera Khurd, Harewli, Daryapur Kalan
2	Sh. R.H. Meena, Mob:- 9818087674	Sh. Rajpal, M-9910411325, Sh., M-	Alipur, Budhpur, Khera kalan, Singhola, Tikri Khurd, Alipur Garhi, Khera Garhi
3	Sh. M.S. Hooda, M- 9818102683, Sh. Sunil Kumar Jain, M-9250684348	Barwala, Shahbad, Daulatpur, Prahaldpur Bangar, Libaspur, Samaypur	
4	Sh. Sanjeev Pachori, Mob:- 9891903993	Sh. B.M. Gupta, M- 9999172293, Sh. Ramesh Kumar, M-9810487054	Narela, Mamurpur, Bhorgarh, Shahpur Garhi, Holambi Kalan, Holambi Khurd, Naya Bans

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. VIII



1	Sh. Anil Sharma, A.E-I, Mob.:9873676367	Sh. Mukesh Sharma, J.E., Mob.:9818507903	(Drain):-Jatkhore drain, Katewara drain, Nangal Thakran link drain., (Village):- Katewara, Jatkhore, Punjab Khore, Nangal Thakran.
		Sh. Jagbir, J.E., Mob.:9868963775	(Drain):-Mungeshpur drain from RD 23413 m to RD 37556 m., (Village):- Qutab garh, Mungeshpur, Auchandi, Bajitpur.
2	Sh. Yogesh Kumar Chadha, A.E.-II, Mob.:9868093737	Sh. T.R. Goel, J.E., Mob.:9911376290	(Drain):-Kirari Suleman Nagar drain from RD 4150 m to RD 7850 m., (Village):- Mubarakpur, Kirari, Nithari.
		Sh. Sanjay Kumar, J.E., Mob.:9971246371	(Drain):-Madanpur drain from RD 4100 m to RD 8229 m., (Village):- Madanpur, Rasoolpur, Rani Khera, Karala, Mohd. Pur Majri, Ghewra.
3	Sh. Shaukat Ali, A.E.-III, Mob.:9717785444	Sh. D.P. Singh, J.E., Mob.:9213490102	(Drain):-Sultanpur drain., (Village):- Sultanpur Dabas, Pooth Kalan, Begampur.
		Sh. M.K. Khatri, J.E., Mob.:9810991581	(Drain):-Bajitpur drain., (Village):- Chandpur Kalan, Chandpur Khurd, Salahpur Majra, Pansali
		Sh., J.E., Mob.:	(Drain):-Bawana drain., (Village):- Bawana, Boodhanpur, Pooth Khurd
4		Sh. Jaipal, J.E.	(Drain):-Ladpur link drain, Mungeshpur drain from RD 23413 m to RD 15850 m., (Village):- Kanjhawala, Jheemapura, Nizampur, Savda, Ladpur, Jaunti, Tatesar, Garhi Rindhala.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. IX

1	Sh. Suresh Chand, Mob.:9911966302	RD-0m to RD 4200m
	Sh. Padam Singh, Mob.:9871845546	RD 4200m to RD 8432m
2	Sh. B.M.Singla, Mob.:9810290205	RD 8432m to RD 12418m
	Sh. Padam Singh, Mob.:9871845546	RD 12418m to RD 14100m
	Sh. Satish Yadav	RD 14100m to RD 16436m

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No.X



1	Sh. Bhagwati Prasad, Mob.:9891406385	Jahangirpuri drain from RD 0 m to 3250m.	
2	Sh. M.K. Chaudhary, Mob.:	Sh. Ombir Dahiya, Mob.:9968451364	Jahangirpuri drain from RD 3250m to 5470m
3	Sh. K.C. Sharma, Mob.:9868750854	Sh. Zia Alam, Mob.:9911023380	Right bank of river Yamuna from d/s of Wazirabad barrage to Metcalfe house drain.
4	Sh. Zia Alam, Mob.:9911023380	D/S of Metcalfe house to U/S of old railway bridge.	
5	Sh. B.P. Singh, Mob.: 9818929179		

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. XI

1	SH. R.A. SHARMA, Mob.:9811584511	SUPPLEMENTARY DRAIN FROM RD 22471M TO RD 24300M.	
	SH. J.P. SHARMA, Mob.:7838337005	SUPPLEMENTARY DRAIN FROM RD 24300M TO RD 25075M.	
	SH. RASHID ALI, Mob.:9810923126	HQ.	
2	SH. DINESH KUMAR, Mob.:8860444596	SUPPLEMENTARY DRAIN FROM RD 25075M TO RD 28080M.	
	SH. ASHOK KUMAR, Mob.:9968408052	SUPPLEMENTARY DRAIN FROM RD 25075M TO RD 28080M.	
3	SH. ASHWIN GOGIA, AE-III, Mob.:9213117094	SH.DINESH KUMAR, Mob.:	ALLIED WORKS
		SH. BALBIR SINGH, Mob.:9810824968	SUPPLEMENTARY DRAIN FROM RD 28080M TO RD 31300M.
4	SH. KALYAN SINGH, Mob.:9911000382	SUPPLEMENTARY DRAIN FROM RD 31300M TO RD 34500M.	
	SH. SAVRAJ SINGH, Mob.:	SUPPLEMENTARY DRAIN FROM RD 31300M TO RD 34500M.	

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. XII



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1	Sh. M.L. Verma, Assistant Engineer-I, Mob.:9958057788		Over all in-charge of sub division-I with two Junior Engineers having following jurisdictions.
		Sh. Raj Kumar, Junior Engineer, Mob.: 9213636703	Village Tikri Kalan, Hirankudna, Baprola, Neelwal and Maintenance of Keshopur Pump House and Nilothi Distributory, Nilothi Minor, Keshopur Minor and connected subminors falling in Distt. West.
		Sh. A.K. Sharma, Junior Engineer, Mob.:9582228648	Tilang Pur Kotla Pump House and Feeder channel, main distributory falling in Distt. West
2	Sh. P.M. Naik, Assistant Engineer-II, Mob.:9015283785		Over all in-charge of sub division-II with two Junior Engineers having following jurisdictions.
			Village Village Mundka, Ranhola, Kanwar Singh Nagar, Qamruddin Nagar and in-charge of following drains:- Mundka Peripheral Drain, Bakkarwala out fall drain.
		Sh. Vijender Singh, Junior Engineer, Mob.:9811106020	in-charge of following drains:- Karari Suleman Nagar Drain, Ranhola Pond Drain, Madanpur Drain.
3	Sh. P.M. Naik, Assistant Engineer-II, Mob.:9015283785		Over all in-charge of sub division-III with one Junior Engineer having following jurisdictions.
		Sh. Lajpat Rai, Junior Engineer, Mob.:9868321101	Village Nilothi, Nangloi Jat, Bakkarwala, Tilangpur Kotla.

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. XIII

1	Sh. Anjuman Kr. Sharma, AE-I, Mob.:9582228648	Sh. Vinod Kumar Chauhan Mob.:9818640163	Vill. Daryapur Khurd, Jhuljhulli, Dhansa, Sarangpur
		Sh. Shivji Ram, Mob.:9911139151	Vill. Samaspur Khalsa, Ujwa, Malikpur & Qazipur



2	Sh. Shekhar Awasthi, AE-II Mob.:9811584569	Sh. Rajveer Singh, Mob.:9560220503	242 Vill. Hastal, Surakhpur, Razapur, Ghassipura, Nangli Sakrawati, Habatpur, 1. Mungeshpur Drain (RD 0m to RD 10362m), 2. Nangli Sakrawati link Drain, RD 0m to RD 2340m, (RD 0m to RD 385m = 385m, (RD 1712m to RD 2265m = 553m), (RD 385m to RD 1712 maintained by PWD)
3	Sh. Anjuman Kr. Sharma, AE-III, Mob.:9582228648	Sh. Vinod Kumar Rathi Mob.:9250549792	Vill. Mitraon Surhea, Jaffarpur, Khera Dabar, Kharkhari Jatmal, Kharkhari Rondh, Dichaon Kalan, Jharoda Kalan., 1. Mundella Drain (RD 6950m to RD 12550m), 2. Jharoda kalan link drain (length 1410m), RD 0m to RD 300m, RD 300m to RD 1410m (No drain existed), 3. Kharkhari Rondh Link Drain, RD 0m to RD 1075m, (This drain is being maintained by MCD), 4. Dichaon Kalan link Drain (RD 0m to RD 230m), (This drain is being maintained by MCD)
4	Sh. Shekhar Awasthi, AE-IV Mob.:9811584569	Sh. Shivji Ram Mob.:9911139151	Vill. Kair, Mundella Kalan, Mundella Khurd, Bakkargarh, Issapur, 1. Bupania – Chudania Drain (RD 0m to RD 2736m), RD 6280m to RD 8550m, 2. Mundella Bund (RD 0m to RD 6320m)

Details of Sub-Divisions and their Jurisdiction in respect of Civil Division No. XIV

1	Sh. Tej Singh, Mob.:9278828088	Sh. Pavan Kumar	Maintenance of Timarpur Store and Maintenance of fleet of boat trolleys, making arrangement of communication network during flood season. Procurement of stationary and other petty items for office use, for Division office, Head Quarter, Secretary & Spl. Secretary office.
			Operation of Flood Control Room.
2	Sh. Pavan Kr. Tyagi, Mob.:		Survey work of river Yamuna. All issue being dealt by this division related to NGT. Preparation of Master Plan.
			Arrangement of photo copier machine for division, various branches of head office and Spl. Secretary office. Arrangement for drinking water,
3			Deputed at IIT Delhi for Coordination for Preparation of Master Plan Drainage works.

